

14

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

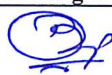
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 530/9/HDB/2018
NAME OF THE COMPANY	IL&FS Engineering And Construction Company Ltd
NAME OF THE PETITIONER(S)	Ultratech Cement Ltd
NAME OF THE RESPONDENT(S)	IL&FS Engineering And Construction Company Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao C. S. Shrestha	Sr. Adv - Advocate	9966622805	

ORDER

Counsel representing both the parties present. They submitted that matter has been settled between the parties. Petitioner filed a memo withdrawing the CP. This CP is closed as withdrawn.


MEMBER JUDICIAL

AS